

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.5944 of 2019**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

Order No.03

Date: 07.07.2020

This case is taken up through video conferencing.

Mr. Gaurav Abhishek, learned A.C. to A.G., submits that due to the present situation prevailing in the wake of Covid-19 Pandemic, the original file of Certificate Case No.20 (Misc.)/2019-20 could not be procured from the office of the District Certificate Officer, Ranchi.

Considering the aforesaid submission, let a counter affidavit be filed on behalf of the respondent no.5, annexing the copy of the entire order sheet of the said certificate case.

Put up this case under the same heading after two weeks.

(Rajesh Shankar, J.)

Sanjay/